

1. उ० प्र० शासन को एक अरब ६० इस क्षेत्र में पेयजल की समस्या के समाधान हेतु उपलब्ध करवाया जाये। इस कार्य में वर्ल्ड बैंक व जांवन बीमा निगम आदि ऋण उपलब्ध करवाने वाला संस्थाओं का सहयोग भी किया लिया जाये।

2. पेयजन योजनाओं के क्रियान्वयन हेतु जिस अभियंत्रण सेवा को उपयोग में लाया जाता है योजना की सफलता के लिए उसका उत्तरदायित्व निर्धारित किया जाये क्योंकि वर्तमान समय में इस अभियंत्रण सेवा के पास नती पार्याप्त अभियंता हैं और न उनके अभियंताओं में सार्वजनिक हित के लिए समर्पण की भावना है।

3. यहां अधिकांश क्षेत्रों में पेयजल समस्या के समाधानार्थ योजनाये लिफ्ट पेयजल योजनाओं का निर्माण करना पड़ता है जिनके लिए मतत् विद्युत् की आवश्यकता पड़ती है जो कि इन योजनाओं को उपलब्ध नहीं हो पाती है। अतः पर्वतीय क्षेत्रों को विद्युत् कटौती से मुक्त रखने हेतु प्रान्त सरकार को कहा जाये तथा दीर्घकालीन उपाय के रूप में इस क्षेत्र में उपलब्ध अपरिमित जन विद्युत् सम्भावनाओं को योजनाबद्ध कर उपयोग में लाया जाये।

4. पिंडरघाटी योजना के क्रियान्वयन हेतु उत्तर प्रदेश शासन को कहा जाय तथा जल समस्या और अधिक विकट न हो इस हेतु पर्वतीय क्षेत्रों में वनों के कटान पर पूर्णतः रोक लगा दी जानी आवश्यक है व सामाजिक बानिकी के अन्तर्गत इस क्षेत्र में चौड़ी पत्ती वाले जल संचक् वृक्षों का रोपण किया जाना आवश्यक है।

अतः माननीय योजना मंत्री जी से उपरोक्त बिन्दुओं पर तत्काल कार्यवाही करने का अनुरोध करता हूँ।

(iii) NEED TO CONSTRUCT A BY-PASS NEAR RAILWAY OVER-BRIDGE IN KOTA RAJASTHAN

प्रो० निर्मलः कुमारी शक्तावत (चित्तौड़गढ़) : सभापति महोदय मैं रेल मंत्रालय का ध्यान कोटा राजस्थान में निर्माणाधीन ओवर ब्रिज की तरफ दिलाना चाहूंगी। इस ओवर ब्रिज का निर्माण कार्य सन् 1977 से आरम्भ हुआ। इस ओवर ब्रिज के निर्माण कार्य आरम्भ करने के साथ ही बाई-पास भी रेल मंत्रालय द्वारा बनवाया जाना चाहिए था परन्तु बाई-पास न बनने से तीव्र वाहनों को 20 या 25 किलोमीटर की दूरी अतिरिक्त तय करनी पड़ती है। इससे 2 तरह के नुकसान हो रहे हैं। आज देश में पेट्रोलियम पदार्थ की पहले ही कमी है, 20 25 किलो-मीटर अनावश्यक दूरी पार करने से कितनी अतिरिक्त हानि पेट्रोलियम पदार्थ की हो रही है इसका अनुमान लगाया जा सकता है। गरीब बैलगाड़ा वाले तथा छकड़ा गाड़ी वालों को अनावश्यक दूरी पार करने में कितना समय तथा श्रम लगाना पड़ रहा है।

कोटा राजस्थान की जनता इससे अत्यधिक परेशान है। औद्योगिक नगर कोटा के व्यक्तियों को कितनी श्रम तथा धन की हानि हो रही है इसका अंदाजा लगाकर रेल मंत्रालय तुरन्त कार्यवाही करे। इस निर्माणाधीन ओवर ब्रिज के पास ही बाई-पास अवश्य बनवा दे या फिर सम्बन्धित विभागों को आदेश दे कर इस समस्या का समाधान करें। औद्योगिक नगर कोटा के व्यक्तियों की कठिनाई का ध्यान रख कर तुरन्त कार्यवाही कराई जाये।

(iv) NEED FOR IMPLEMENTATION OF CHILD WELFARE PROGRAMMES IN KALAHANDI DISTRICT OF ORISSA

SHRI RASA BEHARI BEHARA (Kalahandi): Under the Integrated

[Shri Rasa Behari Behera]

Child Development Services programme of the Central Government, Children are provided nutritious feed. For this purpose Balsevika Centres are opened at various places in the country. Under the same programme, pregnant mothers are also provided rich food. Mothers are also given education for proper bringing up of children.

There is severe scarcity of nutritious food for the mothers and babies of Kalahandi district of Orissa and many children are facing untimely death due to this. Out of the 18 lakhs of population of this district, more than 20 thousand children are suffering from diseases which are caused by malnutrition and lack of baby food. Their physical and mental growth is not possible if they are neglected any further. The baby food supplied by the Social Welfare Department through the blocks is very insufficient. There are certain complaints of gross misuse of baby food in the Golamunda block of Kalahandi district.

Due to lack of proper education, the mothers belonging to the poor community are unable to take proper care of their children. They are quite ignorant about the child welfare schemes of the Government which are under operation in this district. Therefore, I urge upon the Government to open large number of 'Bal Sevika Centres in all the 16 block of the Kalahandi district in order to train and educate the mothers to take care of their children and utilise the facilities that Government is making available to them. Social Welfare Department should implement the child welfare programmes throughout the district vigorously. Steps should be taken to save the children from untimely death by providing sufficient nutritious food. Necessary guidelines should be given to the State Government to check the misuse of baby food.

(v) NEED FOR CONSIDERATION OF DEMANDS OF THE INDIAN IMMIGRATION GULF COUNTRIES.

SHRI K. A. RAJAN (Trichur):
Sir, the representatives of the Kerala Muslim Cultural Centres in Kuwait, the United Arab Emirates and Qatar in a memorandum to the Centre through the Kerala State Governor have put forth the following demands for sympathetic consideration:—

1. Creation of a separate Union Ministry to attend speedily to their problems.

2. Setting up of a cultural centre in each Indian Embassy in Gulf region.

3. Embassies to be empowered to deal with local government and employers on problems of immigrant workers like termination of contract and accidents.

4. Each Embassy to have at least one official with a knowledge of Malayalam.

5. Reduction in the Air fares and establishment of an International Air Port at Kozhikode.

6. Customs duties to be lowered from 320 per cent to 120 per cent and freight allowance to be raised on goods worth Rs. 2000/-.

7. For more favourable terms for expatriate employees to invest their savings in Indian Banks.

8. Construction of housing colonies for families of Indians abroad.

9. Priority in allocation of cement to them against remittance from abroad.

10. Reservation of seats in Educational institutions for their children.

I urge upon the Government that the case of Indian immigrants in Gulf countries whose annual remittances go to bolster the nation's depleting foreign exchange reserves, be taken into serious consideration.

(vi) NEED FOR A LOCAL TRAIN BETWEEN
BHAUDARS ROAD TO JAWAHAR
NAGAR DEFENCE FACTORY IN MAHARASHTRA